

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 06th October, 2026

No. LJ(B) 48/2020/271 - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Dr. Ronald Garry Dunai, MCS, Assistant Commissioners as the Executive Magistrate within East Khasi Hills District, with immediate effect until further orders.

Sd/-

(A.K. Sangma),

Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 48/2020/271 - A,

Dated Shillong, the 06th October, 2026

Copy forwarded to:-

1. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/90/960 Dt. 29.09.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sangma

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.